

HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Starred Question

22 February 2023

Total Question - 20

To Upgrade Rania as Sub-Division

*21 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):

Will the Deputy Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to upgrade Rania as sub-division and Rori and Baragudha as sub-tehsils; and
- b) if so, the time by which the abovesaid proposal is likely to be materialized?

. _ _ _

To Raise the Level of Ground Water

*22 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Chief Minister be pleased to state:-

- a) whether any steps have been taken by the Government to raise level of ground water in the dark zones of the State; if so, details thereof; and
- b) if not, the reasons therefor?

To Widen the Road

*23 Sh. JAIVEER SINGH (Kharkhoda):

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to widen the road from Auchandi Border to Rohtak; if so, the details thereof?

To Provide Facilities in Health Centers

*24 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Health Minister be pleased to state:-

- a) the time by which the facility of ultrasound is likely to be started in Civil Hospital situated in Dadri;
- b) the time by which the appointments of the Paediatrician, Surgeon, Radiologist and other specialist doctors are likely to be made in the abovesaid hospital; and
- c) the time by which the facility of the x-rays in Dadri Civil Hospital, CHC Gopi and CHC Jhajhu Kalan is likely to be provided?

To Start Cancer Wing

*25 Sh. GOPAL KANDA (Sirsa):

Will the Medical Education and Research Minister be pleased to state whether there is any proposal under consideration of the Government to start the cancer wing on the priority basis in the Medical College of Sirsa as the number of the cancer patients are increasing due to not having any Cancer Hospital in the area?

To Develop Residential Sector

*26 Smt. NIRMAL RANI (Ganaur):

Will the Chief Minister be pleased to state:

- a) whether there is any proposal under consideration of the Government to develop any residential sector on the approximately 128 acres of land of BST in Ganaur city; and
- b) if so, the time by which the said sector is likely to be developed?

To complete the Construction work of Roads

*27 Sh. GHANSHYAM DASS (Yamunanagar):

Will the Deputy Chief Minister be pleased to state the time by which the construction work of roads as per the C.M. announcement number-26425 and 26426 are likely to be started togetherwith the time by which the said works are likely to be completed?

Policy Regarding Electricity Poles

*28 Sh. VARUN CHAUDHRY (Mullana):

Will the Energy Minister be pleased to state:-

- a) whether the permission is being taken by the Power Department from the owner of private residential land for installing electricity pole on their land in the State;
- b) whether the expenditure for removing the same electricity pole is being taken by the department from the owner of the land, if he wants to remove it;
- c) if so, whether there is any policy or rule/regulation of the department in this regard together with the details thereof; and
- d) if not, whether it is justified to charge the expenditure from the owner for removing the electricity pole of Government from his own private residential land?

_ _ _ _

To Metal the Side Line of Hansi Branch

*29 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Chief Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to metal the side line of Hansi Branch from RD-183000 to 198000 by RCC (cement);
- b) if so, the time by which the said side line is likely to be metalled; and
- c) the time since when the said RD was earlier metalled?

Amount Spent on Roads

*30 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Urban Local Bodies Minister be pleased to state:-

- a) the extent of amount spent on the repairing of the roads by the Municipal Corporation, Rohtak from 2019 till to date togetherwith the name of the roads on which the abovesaid amount has been spent alongwith the details thereof;
- b) the amount of grant allocated by the Government to the Municipal Corporation, Rohtak and the extent of amount allocated to the corporation from any other fund in the years 2021-22 and 2022-23 togetherwith the details thereof; and
- c) the extent of amount allocated by the Government to the Municipal Corporation, Rohtak except the grant of five crore rupees of the Legislator in the year 2021-22 and 2022-23 togetherwith the details thereof?

To Declare Ateli as Sub-Division

*31 Sh. SITA RAM YADAV (Ateli):

Will the Deputy Chief Minister be pleased to state:

- a) Whether it is fact that a committee has been constituted by the Government to declare Ateli as sub-division; if so its report; and
- b) the time by which Ateli is likely to be declared as Sub-Division?

To Construct Mini Secretariats

*32 Sh. SANJAY SINGH (Sohna):

Will the Deputy Chief Minister be pleased to state:-

- a) the present status of construction of Sohna mini secretariat and Tauru mini secretariat; and
- b) the time by which the construction work of the said secretariats is likely to be started?

To Drain out the Dirty Water of Ponds

*33 Sh. BISHAN LAL SAINI (Radaur):

Will the Development & Panchayats Minister be pleased to state:

- a) the total number of ponds in which the works have been executed by the Pond Authority of Haryana till to date; and
- b) if not, whether there is any proposal under consideration of the Government to drain out the dirty water of ponds of the villages of Radaur Assembly Constituency togetherwith the details thereof?

. _ _ _

Total Number of Toll Plazas

*34 Sh. LAXMAN SINGH YADAV (Kosli):

Will the Deputy Chief Minister be pleased to state:-

a) the total number of commercial toll plazas situated on the State Highways

and district highways in Haryana State;

- b) whether it is a fact that the commercial toll plazas which have been setup on the State highway in village Gujrawas and district highway in village Chowki No. 1 generate nominal revenue to the Government and the resentment is prevailed amongst the people of said area; and
- c) whether there is any proposal under consideration of the Government to remove the abovesaid toll plazas; if so, the details thereof?

To Widen The Road

*35 Sh. SUBHASH GANGOLI (Safidon):

Will the Deputy Chief Minister be pleased to state:

- a) whether it is a fact that an announcement was made by the Hon'ble Chief Minister on 3 April, 2021 to widen the Jind-Safidon road upto 10 meters at the cost of approximately Rs. 56 crores;
- b) if so, whether there is any proposal under consideration of the Government to widen the said road upto 10 meters togetherwith the time by which the said work is likely to be completed; and
- c) whether there is any proposal under consideration of the Government to repair the 22 roads of PWD falling under the Safidon Assembly Constituency for which an announcement was made by the Hon'ble Chief Minister on 3 April, 2021?

To Complete the Construction Work of Government Women College

*36 Sh. HARVINDER KALYAN (Gharaunda):

Will the Deputy Chief Minister be pleased to state:

a) whether it is a fact that on the request of Higher Education Department the construction work of Government College for Women at Bastara in Gharaunda Assembly Constituency (Karnal) was started;

- b) the date when the construction work of above said college was started;
- c) whether it is also a fact that the construction work of this college has been stopped for the last around 3 years; and
- d) if so, the time by which the construction work of the above said college is likely to be restarted/completed?

To Implement C.M. Announcements

*37 Sh. ASEEM GOYAL NANEOLA (Ambala City):

Will the Chief Minister be pleased to state whether the C.M. announcements made in respect of Ambala City Assembly Constituency from 01.01.2015 to 31.12.2019 have been implemented; if so, the details thereof?

Details Regarding Advertisement Fees

*38 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Urban Local Bodies Minister be pleased to state:-

- a) the total recoverable amount of Municipal Corporation, Gurugram (MCG) till date in the category of advertisement fees and charges;
- b) the details of all advertisement locations in MCG (Municipal Corporation of Gurugram) area with exact location, address of each location and advertisement fees and charges of each location separately;
- c) the details of entities from which the recovery in regard to advertisement fees and charges is pending by the MCG;
- d) the cause(s) of the pendency of the recovery of advertisement fees and charges by MCG;
- e) the actual annual revenue of MCG in the category of advertisement fees and charges for FY 2019-20, 2020-21, 2021-22 and 2022-23 till to date; and
- f) whether MCG implemented or proposed to implement any advance,

prepayment mechanism or any other strict payment structure for the current and future advertisement contracts?

To Construct the Building of College

*39 Sh. ISHWAR SINGH (Guhla):

Will the Higher Education Minister be pleased to state:

- a) whether it is a fact that the Government college announced by the Hon'ble Chief Minister in Chakku Ladana village of Gulha Assembly Constituency is being run in the school rooms; and
- b) if so, the time by which the building of said college is likely to be approved and its construction is likely to be started as the land has also been provided to the Education Department by the Gram Panchayat?

To Provide Houses to the Poor Families

*40 Sh. BALBIR SINGH (Israna):

Will the Housing for All Minister be pleased to state:-

- a) the total number of houses constructed for the BPL families under Pradhan Mantri Awas Yojana from the year 2014 to 2022 in State togetherwith the number of surveys conducted for the construction of houses alongwith the district-wise details thereof;
- b) whether there is any proposal under consideration of the Government to provide the houses after construction to all the needy poor families till the year 2024 as per the assurance given by the Government; and
- c) if so, the details thereof?

Chandigarh. R.K. Nandal,

Dated: The 22nd February, 2023. Secretary.